165

- There is no proposal before the Ministry of Tourism to give this fair the status of national fair.
- (c) to (e) Development and provision of facilities to the pilgrims is primarily undertaken by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends financial assistance to the State Governments/Union Territory Administrations for tourism related projects which are identified in consultation with them under various tourism schemes of the Ministry.

Proposal for development of tourism circuits in Madhya Pradesh

- †1351. DR. CHANDAN MITRA: Will the Minister of TOURISM be pleased to state:
- (a) whether Government have received certain proposals for approval from Madhya Pradesh for development of various tourism circuits;
- (b) if so, the details thereof and since when these are lying pending with Government for approval; and
- the action taken by Government to approve pending proposals at the (c) earliest?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) No such proposal has been received from the State Government of Madhya Pradesh in the current financial year. However, under 11th Five Year Plan, Ministry of Tourism has sanctioned various tourism circuits in the State of Madhya Pradesh for Central Financial Assistance (CFA) of Rs. 40.78 crore. List of these circuits is given in the Statement (See below).

(b) and (c) Development, promotion and implementation of tourism projects including development of tourism circuits is primarily undertaken by the State Governments/Union Territory Administrations. However, Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects which are prioritized in consultation with the State Governments/Union Territory Administrations. The projects which are complete as per scheme guidelines are sanctioned subject to availability of funds and *inter-se* priority.

166

Statement

List of projects sanctioned under various tourism circuits in the State of Madhya Pradesh during 11th Five Year Plan

(Rs. in lakh)

Sl.No.	Name of the Project	Amount
		Sanctioned
	2007-08	
1	Development of Tourism circuit, Chitrakoot,	
	Dev Talab, Deorkothar in Madhya Pradesh	782.13
	2010-11	
1	Destination Development of Salkanpur (Phase-II)	490.56
	as a tourist circuit in Madhya Pradesh	
2	Development of Ratlam-Mandsaur-Neemuch	542.00
	as a tourist circuit in Madhya Pradesh	
	2011-2012	
1	Development of Wayside facilities on National/	755.29
	State Highways as tourist circuit	
2	Integrated Development of Vindhya Region	798.00
	(Rewa and Singroli Districts) as a tourist Circuit	
3	Destination Development of Chambal Circuit	710.00
	(Sheopur, Morena & Bhind Districts) as a	
	tourist Circuit	
	Total	4077.98

Funds for Scheduled Caste Sub-Plan and Tribal Sub-Plan

1352. SHRI AMBETH RAJAN: Will the Minister of TOURISM be pleased to state:

- (a) details of the funds earmarked for Scheduled Caste Sub-Plan (SCSP) and Tribal Sub-Plan (TSP) during last five financial years as per the guidelines issued by Planning Commission vide its letter dated 26.12.2006;
- (b) if no such funds were earmarked during the last five years, reasons therefor;